

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 15 of 2011**

**Dated : 2<sup>nd</sup> May, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Lanco Power Limited** ... Appellant(s)

Versus

**Haryana Electricity Regulatory Commission & Ors.** ...Respondent(s)

**Counsel for the Appellant(s): Mr. Manu Nair, Mr. Anuj Berry**

**Counsel for the Respondent(s): Ms. Suparna Srivastava**  
**Mr. Sudhir Kathpalia &**  
**Mr. Rahul Srivastava for CSPTCL**

**Mr. Aashish Bernard for R-3.**

**Mr. Apoorve Karol, Mr. Chirag Kher**  
**& Mr. D.C. Arya. for R-2**

**Ms. Swapna Seshadri for R.4**

**Appeal No.52 of 2011**  
**& IA 87/2011 and IA 88/2011**

**Chhattisgarh State Power Trading Company Limited** ....Appellant(s)

Versus

**Haryana Electricity Regulatory Commission & Ors.** ... Respondent(s)

**Counsel for the Appellant(s) : Ms. Suparna Srivastava**  
**Mr. Sudhir Kathpalia**  
**Mr. Rahul Srivastava**

**Counsel for the Respondent(s) : Mr. Aashish Bernard for R-3.**

**Mr. Manu Nair and Mr. Anuj Benu**  
**for R-4**

**Mr. Apoorve Karol, Mr. Chirag Kher**  
**& Mr. D.C. Arya. for R-2**

**Mr. Andn K. Ganesan for HERC**

**ORDER**

Pleadings be completed in both the Appeals by  
07.05.2011.

Post the matters for final disposal on **12.05.2011.**

**( V.J. Talwar )  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

**TS/KS**